

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.90 of 2015 (SZ)

Applicant(s)

Respondent(s)

Zion Nagar Plot Owners Welfare
Association, rep. by M. Ramesh Babu
Venkateswara Nagar
Velacherry, Chennai
.

- 1.Member Secretary,
Tamil Nadu Pollution Control Board
Chennai.
- 2.The District Environmental Engineer
Tamil Nadu Pollution Control Board
Kancheepuram.
- 3.The Executive Engineer,
Nandivaram Guduvancherry Town
Panchayat, Kancheepuram District
- 4.The District Collector, Kancheepuram
- 5.The Secretary to Government,
Public Works Department, Chennai-9
- 6.The Chief Engineer,
Palar Basin Water Resources
Development, Chennai – 5.
7. Venkatamangalam Panchayat
Rep. by its Commissioner
8. Kattankulathur Panchayat Union,
Maraimalai Nagar rep.
by its Executive Officer

Legal Practitioners for Appellant(s)

Legal Practitioners for Respondents

M/s. S. Selvaraj, P. Lakshmikanthan
And M. Selvaraj

Smt.Yasmeen Ali for R1 & R2
Shri Naveen Kumar Moorthy for R3
M/s.M.K. Subramanian,
E.Manoharan & P.Velmani for R4
R5, R6 & R8

Application No.104 of 2016 (SZ)

Applicant(s)

Respondent(s)

Nandivaram Radha Nagar
Residents Welfare Association
Rep. by its Secretary
Mrs.N.Bhuvana,
Nandivaram, Guduvancherry
.

1. The Member Secretary,
Tamil Nadu Pollution Control Board,
No.76, Mount Road, Guindy, Chennai
- 2.The District Environmental Engineer
Tamil Nadu Pollution Control Board

Kancheepuram.
3.The Executive Engineer,
Nandhivaram Guduvancherry Town
Panchayat, Kancheepuram District
4.The District Collector, Kancheepuram

Legal Practitioners for Appellant(s)

Mr.P.Rajesh

Legal Practitioners for Respondents

Smt.Yasmeen Ali for R1 & R2
Shri Naveen Kumar Moorthy for R3
M/s.M.K. Subramanian
E.Manoharan & P.Velmani for R4

Note of the Registry	Orders of the Tribunal
Item No. 8 & 9	<p>Date: 1st August, 2017</p> <p>The 5th and 6th respondents have filed the Status Report. It is stated that GI chain link fencing work is in progress and if some more time is granted, the work will be completed. Out of 186 nos. of metal frames, 50 nos. are stated to have been fixed.</p> <p>The Tribunal directs the Authorities concerned that while doing the fencing activities, simultaneously adjacent to the same, suitable tree species may be planted in a row preferably inside the fencing with the assistance of local social forestry DFO. Such plantation will act as a hedge and natural barrier in the event of damage of the fence in the long run.</p> <p>Mr.G.Ramesh, Work Inspector of PWD, Chengalpattu is present in the Tribunal .</p> <p>Post these applications on 08.09.2017 for orders.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>